

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Jammu)

Subject:- Celebration of Republic Day – 2026.

ORDER

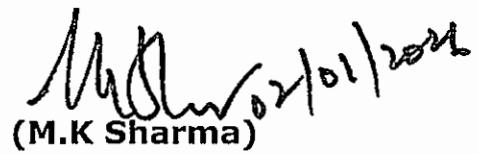
No.: 07 of 2026/RG

Dated: 02.01.2026

It is hereby ordered that the unfurling of National Flag on the occasion of the Republic Day on 26th January, 2026 (Monday) in the District Courts of the UTs of J&K and Ladakh shall be held strictly in compliance of the High Court Order No. 677 of 2021/RG dated 11.08.2021.

The Judicial Officers posted in the Taluka Courts shall also celebrate the Republic Day by unfurling the National Flag in their respective Court complexes.

By Order.



(M.K Sharma)

Registrar General

Dated: 02.01.2026

No.: 147-75/RG/GS

Copy of the above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
2. Secretary to Hon'ble Mr./Mrs. Justice _____;
.....for kind information of their Lordships;
3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu;
4. Director, J&K Judicial Academy, Jammu;
5. Registrar Rules, High Court of J&K and Ladakh, Jammu;
6. Registrar Computers (I.T), High Court of J&K and Ladakh, Jammu;
7. Registrar Judicial, High Court of J&K and Ladakh, Jammu;
..... for information.
8. All Principal District and Sessions Judges, UTs of J&K and Ladakh for information and with the request to get the same circulated amongst the Judicial Officers working under their respective jurisdiction for further compliance at their end.
9. CPC e-Courts, High Court of J&K and Ladakh, Jammu;
10. Joint Registrar, Judicial/Protocol, High Court of J&K and Ladakh;
..... for information.
11. Incharge NIC, High Court of J&K and Ladakh, Jammu for information and with the request to upload the same on the official website of the High Court.
12. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping the record of the same.
13. Order file.



Registrar General

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR

ORDER

No: 677 of 2021/RG

Dated: 11.08.2021

The District Judiciary at each District Headquarter in the UTs of Jammu & Kashmir and Ladakh shall celebrate the Independence Day and the Republic Day. The Principal District Judge of the concerned district, in his absence the senior most available Additional District Judge or Chief Judicial Magistrate, shall hoist/unfurl the National Flag.

Sd/
(Pankaj Mithal)
Chief Justice

No: 36197-237/RG

Dated: 11.08.2021

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Srinagar
2. Secretary to Hon'ble Mr./Mrs. Justice _____
.....for information of their Lordships.
3. Registrar Vigilance, High Court of J&K, Srinagar,
4. Director J&K State Judicial Academy, Srinagar,
5. Registrar Rules, High Court of J&K, Srinagar,
6. Registrar Judicial, High Court of J&K, Jammu/Srinagar,
.....for information.
7. All Principal District and Sessions Judges of UTs of J&K and Ladakh.
.....for information and n/a.
8. CPC, e-Courts, High Court of J&K, for uploading the same on the official website of the High Court of J&K,
9. In-Charge Librarian, High Court of J&K, Jammu/Srinagar for information and keeping the record of the same.
10. Order File.

[Signature]
11/08/2021
Registrar General